

(Brief record of Proceedings)
Tuesday, 26th August, 1997/Bhadrapad 4, 1919 (Saka)

No.104

2.00 P.M.

The sitting commenced with the rendition of National Song - Vande Matram.

2. Being the first day of the session, Hon'ble Speaker welcomed the members.

Obituary

3. The House made obituary references on the passing away of:-

- (1) Shri Radhey Lal - Former Member, Metropolitan Council.
- (2) Shri Surendra Pratap Singh - Renowned Journalist and Mediaman.
- (3) Shri Gulshan Kumar - Social and Religious worker and great contribution to the cause of Music.
- (4) Shri S.C. Vajpayee - Former Chief Secretary, Government of Delhi.
- (5) Victims of Uphaar Cinema Tragedy.
- (6) N.C.C. cadets from different Delhi Schools who died in the Dehradun River Tragedy.
- (6) Acharaya Tulsi, a great saintly person and social and religious worker.
- (8) Shri Mandeep Singh, a brave young Delhi citizen who lost his life while trying to apprehend dacoits.

While making obituary references on the passing away of Shri Mandeep Singh, Shri Mukesh Sharma demanded that obituary references should also be made on the passing away of Delhi Police Inspector, Shri Abhay Kumar Singh who lost his life while encountering dacoits and A.C.P. Shri Ashok Hari who sacrificed his life while controlling demonstrations in Parliament Street.

Hon'ble Speaker thereafter, on behalf of the House, made obituary references on the passing away of the two brave officers of Delhi Police.

The Chair also made obituary references on the sacrifice made by two army men - Major Devender and Major Ashok Kumar Sehrawat - while defending country's border in Kashmir Sector.

Members also stood in silence for two minutes as a mark of respect to the departed souls.

Starred Questions

4. Replies to Starred Question No. 1 to 20 were laid on the Table of the House.

Unstarred Questions

5. Replies to Unstarred Question No. 1 to 20 were laid on the Table of the House.

6. Hon'ble Speaker informed the House that a notice of No-Confidence Motion against the Council of Ministers has been received from Shri Deep Chand Bandhu. He asked Shri Deep Chand Bandhu to seek the leave of the House. As more than One-fifth members stood in favour of the Motion, Hon'ble Speaker announced that the Motion stands admitted and the same would be taken up later in the day after disposal of some formal listed business.

Matter regarding non-receipt of replies to Special Mentions

7. Shri Alok Kumar, Km. Purnima Sethi, Shri Moti Lal Sodhi and some other members complained about non-receipt of replies regarding matters raised by Members under Rule 259. On being asked by the Chair to explain, Hon'ble Chief Minister stated that as far as possible, he tries to give replies in the House itself. However, he assured the House that in future, replies would be sent to them within a specified period.

Matters under Rule 259

8. Following members raised matters under Rule 259:-

1. Shri Jai Bhagwan
(Chief Minister intervened in the matter).
2. Shri Sat Parkash Rana
(Chief Minister intervened in the matter).

Report of Business Advisory Committee

9. Shri Ram Bhaj presented the 15th Report of the Business Advisory Committee.

Report of the Committee on the Private Members' Bills and Resolutions

10. Shri Jag Parvesh Chandra presented the 12th Report of the Committee on Private Members' Bills and Resolutions.

Report of Rules Committee

11. Shri Jag Parvesh Chandra presented the Report of the Rules Committee.

Legislative Proposal

12. Prof. Jagdish Mukhi, Minister of Finance introduced "The Delhi Sales Tax (Amendment) Bill, 1997" after the leave of the House was granted.

No-Confidence Motion

13. Shri Deep Chand Bandhu initiated discussion on the following motion of No-Confidence against the Council of Ministers:

'This House expresses its want of confidence in the Council of Ministers.'

The following members took part in debate:

1. Shri Mewa Ram Arya
2. Km. Purnima Sethi

3. Dr. A.K. Walia
4. Sh. Shoaib Iqbal
5. Shri Alok Kumar
6. Shri Jag Parvesh Chandra

Suspension of Member and walk out by opposition

14. As the Hon'ble Chief Minister stood up to reply to the debate, a Member of the Congress Party, Shri Ramvir Singh Bidhuri got up to say that since his name was proposed by his party whip for speaking on the Motion, he should be called to speak before the Chief Minister replies to the debate. As the Chief Minister was already on his legs, the Chair advised the Member to sit down. As the Member repeatedly disobeyed the Chair and insisted on speaking, the Chair was constrained to name him. Thereafter, on a motion moved by the Minister of Legislative Affairs, Shri Rajinder Gupta which was carried, Shri Bidhuri was suspended from three sittings of the House.

All Congress Members came in the well of the House shouting slogans and protesting member's suspension and thereafter walked out.

The Motion was put to vote and negatived by voice vote as no one supported it.

7.30 P.M.

The House was adjourned till 2.00 P.M. on Wednesday, the 27.8.1997.

Delhi

26 August, 1997.

P.N. GUPTA
SECRETARY